



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/899/2016	JOYFUL AHMED Versus THE STATE OF ASSAM AND 10 ORS	MR.M U MONDAL MR.M HUSSAIN MDI H KHAN MR.A RAHMAN	GA, ASSAM(R 6) SC, SECONDARY EDUCATIONR 1,2,3
2	WP(C)/4471/2017	JITU TIWARI Versus THE STATE OF ASSAM and 9 ORS.	MR.S C BISWAS MS.A DAS	GA, ASSAM MR.P J SAIKIA R- 8,9and10 MR.R S MISHRA(R- 8,9&10)
3	I.A.(Civil)/4165/2019 in WP(C)/1267/2010	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	GA, AP GA, AP
	WITH I.A.(Civil)/1887/2020	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	SC, CBI	GA, ARUNACHAL
4	I.A.(Civil)/974/2022	CENTRAL BUREAU OF INVESTIGATION Versus MR NABAM TUKI AND 2 ORS.		
	WITH I.A.(Civil)/977/2022	SUPERINTENDENT OF POLICE Versus THE STATE OF ARUNACHAL PRADESH	MR. R K D CHOUDHURY	
5	WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
6	WP(C)/1959/2023	MANZIL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, REVENUE

7	WP(C)/2026/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU
8	WP(C)/3584/2023	CHATIBALA RABHA Versus THE UNION OF INDIA AND 3 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	MR. U K GOSWAMI (R-1) DY.S.G.I.
9	WP(C)/3671/2023	RASHMI REKHA MAJUMDAR Versus UNION OF INDIA AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. D NATH, SC, RUBBER BOARD MR H GUPTA DY.S.G.I.
10	WP(C)/4455/2023	PRADIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
11	WP(C)/4544/2023	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./127/2012 CAVT. NO. 438/2011	DR KAPIL SOOD Versus NILIMA BORAH	MR.S P ROY MR.D NANDI MR.R P N SINGH MS.A TALUKDAR MR.K RAJBONGSHI	MR.K K BHATTA MR.D BARUAH MR.P J SAIKIA
	WITH MC/1917/2012 in MACApp./127/2012	DR KAPIL SOOD Versus NILIMA BORAH	MR.S P ROY MR.D NANDI MR.R P N SINGH MS.A TALUKDAR MR.K RAJBONGSHI	MR.D BARUAH MR.P J SAIKIA
2	MACApp./275/2015 WITH I.A.NO.2846/2015	MD ABDULLAH LASKAR Versus JAHURA SULTANA CHOUDHURY and 7 ORS	MS.R D MOZUMDAR MR.B BISHAYA MR.B U LASKAR	MR. M TALUKDAR (R- 1, 3, 4,5,6,7) MR. A SHAKIL (R- 1, 3, 4,5,6,7)
3	MACApp./16/2016 WITH I.A. NO. 245/2016	M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.N H MAZARBHUYAN(R- 1) MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1) MR.P K GARODIA R-1 MR.K MIRA(R-1) MS.L WAJEEDA(R-1) MR.A DEKA(R-1) MS.P SHARMA(R-1)
4	MACApp./167/2016	MRS SAHERA BEWA and ANR Versus ORIENTAL INSURANCE COMPANY LIMITED and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	
5	MACApp./343/2016	SRI NAREN CHANDRA BORO Versus M/S CHOLAMANDALAM MS GENERAL INSURANCE CO LTD and 2 ORS	MR.T J MAHANTA MS.B CHOUDHURY MS.P BHATTACHARYA MR.A BARUA	MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1)
6	MACApp./391/2016	SMTI NIRMALI DUTTA and ANR Versus DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD and 2 ORS	MS.D KALITA MR.A CHOUDHURY MR.I AHMED MR.R K AGARWAL	MRS. B ACHARYA (R1) MR. A ACHARYA (R1)
7	MACApp./10/2018	MOMOTAZ BEGUM @ MOMTAZ BEGUM Versus SUCHIL TERON	MR. M A SHEIKH MS. A BEGUM MD. M H CHOUDHURY MS F INTAZ	MR. A TALUKDAR MS. J TALUKDAR

8	MACApp./836/2018	RISHABH SETHIA Versus SMTI MINATI SARMA AND 3 ORS	MR. S SAHU	
	WITH I.A.(Civil)/3320/2018 in MACApp./836/2018	RISHABH SETHIA Versus SMTI MINATI SARMA AND 3 ORS	MR. S SAHU	
9	MACApp./1012/2018	M/S ORIENTAL INSURANCE CO. LTD Versus SRI RUPAM BANIA @ TAPASH BANIA AND 2 ORS	MR. R C PAUL MR. A AHMED MS L DAS	MR D K KALITA (R1) MR. K K PARASAR (R1)
	WITH I.A.(Civil)/4354/2018 in MACApp./1012/2018	M/S ORIENTAL INSURANCE CO. LTD Versus SRI RUPAM BANIA @ TAPASH BANIA AND 2 ORS	MR. A AHMED	
10	MACApp./81/2019	UNITED INDIA INSURANCE CO. LTD Versus MISS CHANDRAVATI DAS AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI	MR. A C MAHANTA (R4,R5) MR. B K JAIN (R1) MR. P N GOSWAMI MR. I KALITA MS. O PHUKAN (R1) MR. S NEOGI
	WITH CO/13/2019 in MACApp./81/2019	MISS. CHANDRAVATI DAS Versus UNITED INDIA INSURANCE CO. LTD. AND 4 ORS.	MR. B K JAIN MS. O PHUKAN	MR. A J SAIKIA

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